

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 455
TO BE ANSWERED ON 05.02.2019**

ESTABLISHMENT OF OLD AGE HOMES

455. SHRI ARVIND SAWANT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the progress made towards the establishment of old age homes in each of the 640 districts of the country with at least 150 persons in each home as per the Maintenance and Welfare of Parents and Senior Citizens Act, 2007;
- (b) the measures taken by the Government to generate awareness amongst the elderly towards their rights under the Maintenance and Welfare of Parents and Senior Citizens Act, 2007;
- (c) the details of the itemised break up of components that has been used to arrive at the monthly allowance upper limit of Rs.10,000; and
- (d) whether the Government proposes to encourage productive aging, providing the elderly with opportunities to contribute meaningfully to the society and if so, the details of the proposed plan thereof ?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): Section 19 of the Maintenance and Welfare of Parents and Senior Citizens (MWPSA) Act, 2007, directs the State Governments to establish and maintain Old Age Homes, atleast one in each district, as it may deem necessary, for a minimum of 150 indigent senior citizens. Details of progress made by the State Governments/UT Administrations in this regard are annexed at **Annexure.**

(b): To generate awareness amongst elderly regarding their rights, to promote inter-generational bonding and to enable them to lead a life of dignity, this Ministry conducts a weekly radio programme 'Sanwanti Jaye Jeevan ki Rahein' and also advertisements are periodically put up in Audio Announcement at Bus Stations; Audio-video spots etc. Further, under the Central Sector Scheme of Integrated Programme for Senior Citizens (IPSrC), grant-in-aid is given to Institutions, Non-Governmental Organisations, Nehru Yuva Kendra Sangathans, Universities/Colleges, local bodies etc. for undertaking awareness generation campaigns through workshops, seminars etc. about various policies and programmes for senior citizens. Apart from this, State Governments also take measures for awareness generation.

(c): As per the Model Rules framed under the MWPSA Act, 2007, which has been adapted/adopted by the State Governments/UT Administrations, the maximum maintenance allowance of Rs. 10000/- which a Tribunal may order the opposite party to pay shall be fixed in such a manner that it does not exceed the monthly income from all sources of the opposite party, divided by the number of persons in his family, counting the applicant or applicants also among the opposite party's family members.

(d): National Policy on Older Persons, 1999 views life cycle as a continuum, and an important thrust of the Policy is on active and productive involvement of older persons and not just their care.

Annexure referred to in reply of Lok Sabha Unstarred Q. No. 455 for 05.02.2019-reg

State wise number of Old Age Homes (OAH) under Integrated Programme for Senior Citizens (IPSrC)-

(As on 31.01.2019)

S.No.	Name of the State	No. of OAHs/Sr.CH
1.	Andhra Pradesh	62
2.	Arunachal Pradesh	00
3.	Assam	19
4.	Bihar	02
5.	Chhattisgarh	01
6.	Delhi	02
7.	Gujarat	08
8.	Haryana	06
9.	Himachal Pradesh	01
10.	Karnataka	41
11.	Kerala	05
12.	Madhya Pradesh	14
13.	Manipur	19
14.	Maharashtra	39
15.	Mizoram	00
16.	Nagaland	01
17.	Odisha	49
18.	Puducherry	02
19.	Punjab	03
20.	Rajasthan	03
21.	Tamil Nadu	53
22.	Telangana	17
23.	Tripura	04
24.	Uttar Pradesh	11
25.	Uttarakhand	04
26.	West Bengal	15
Total		381

➤ As reported by the State Governments (31.01.2019):

S.No.	STATE/s	ACTION TAKEN BY THE STATE GOVERNMENTS
1.	Andhra Pradesh	<ul style="list-style-type: none"> 01 Home for the Aged and Disabled is functioning under the control of the Dept. for Welfare of Differently Aabled, Transgender & Senior Citizens, AP, at Machilipatnam, Krishna District, with strength of 65 boarders. The Govt. has ordered to establish 03 Homes for the old aged at Vishakhapatnam, Guntur and Ananthapuram with an intake capacity of 100 inmates in each Home on PPP mode. Necessary action is being taken by the Dept. of Welfare of Different Aabled, Transgender & Senior Citizens, AP for establishing Homes.
2.	Arunachal Pradesh	<ul style="list-style-type: none"> There are 08 Old Age Homes in the State- 04 in Papumpare district, 01 in Lohit district, 01 in East Siang District and 01 in Kurung Kumey district.
3.	Bihar	<p>Bihar Govt. with the help of NGOs is running old age homes (Sahara) in seven Districts namely Purnia, Patna, Gaya, Bhagalpur, Rohtas, West Champaran and Begusaray</p> <p>Social Welfare Dept. has given approval for operating of OAHs in 11 districts i.e Banka, Shivhar, Supol, Khagadiya, Gopalganj, Sivan, Bhojpur, Baxur, Kaimur, Navada and Jhanabad</p>
4.	Goa	<ul style="list-style-type: none"> There are 10 OAHs run by Institute of Public Assistance (Providoria), an autonomous body of Govt. of Goa which has capacity of accommodating 405 inmates. 05 such Homes are in North Goa dist. & 05 in South Goa district. In addition to the above, 32 OAHs are run by NGOs. To keep a check on the OAHs, inspections are conducted by the District Committee constituted under the MWPC Act, 2007 enacted by Govt. of Goa.
5.	Gujarat	<ul style="list-style-type: none"> Out of the 33 Districts in Gujarat State, GIA to 28 OAHs are being given for running in 23 districts. A proposal has been already submitted for establishment of new OAHs in remaining districts.
6.	Haryana	<ul style="list-style-type: none"> Only 01 OAH (Home for Old and Destitute Persons, Rewari) is being run by the State Government. The foundation stone for a new building for this Home will be laid shortly. In compliance to the provisions of Section 19(1) of the MWPC Act, 2007, the task of establishment of OAHs in 04 districts out of 07 of the State is under consideration.
7.	Himachal Pradesh	<ul style="list-style-type: none"> The State Government has formulated a State sponsored Scheme , namely 'Integrated Scheme for Older Persons' for running and maintenance of OAHs/DCCs/Helpline and Counseling for older persons, under which GIA is being provided to NGOs upto 80% of the cost of the project and remaining 20% cost is being borne by the concerned

organization from their own resources.

- At present, 06 OAHs are being run in the State. Details given below:

District	OAH	Capacity	Present occupancy
Shimla, Solan	OAH, Basantpur, Shimla	50	42
Kangra, Chamba	OAH, Dari Dharmashala	25	25
Mandi, Bilaspur, Una	OAH, Bhanghrotu, Mandi	25	25
	Suket Senior Citizens Home International Trust	25	25
Kullu, Mandi	OAH, Kalath, Manali, Kullu	25	21
Sirmour, Kinnaur, Lahaul & Spiti	Kachen Dukgyal Memorial OAH, Kee, Spiti	25	39

8. Jharkhand

OAHs situated in the Jharkhand State are as follows:

District	No. of OAHs
Dhandbad	01
Giridih	01
Hazaribagh	01
Deoghar	01
East Singhbhum	01
Ranchi	02
Garhwa	01
Bokaro	01
Khunti	01
Sahebganj	01
TOTAL	11

9. Karnataka

- Number of OAHs in Karnataka:

Run by NGOs under State grant	Run by NGOs under Central Grant	Run by Individual and NGOs (Private)	Total
29	41	110	180

- In December 2018, the State Government has accorded approval for the establishment of OAHs at each sub-division and the process for selection of suitable NGOs for the same is on.

• District-wise detail of OAHs in the State:

District	Number of OAHs
Bangalore	02
Bellary	01
Belgaum	01
Bidar	01
Bagalkote	01
Vijapura	01
Chikkaballaur	01
Chikkamagalur	01
Davanagere	01
Dharwad	01
Gadag	01
Gulbarga	01
Hassan	01
Haveri	01
Kolar	01
Koppal	01
Mandya	01
Ramanagar	01
Shimoga	01
Tumkur	01
Yadagiri	01
Chamarajanagar	01
Dakshina Kannada	01
Mysore	01
Udupi	01

10.	Madhya Pradesh	OAHs run by NGOs - 78
11.	Meghalaya	<ul style="list-style-type: none"> • There are 02 OAHs (01 in Shillong, East Khasi Hills District and another in Tura, West Gario Hills District) run by NGOs in the State with financial grant in aid from State Government. • District Social Welfare Officers have been entrusted to mobilize setting up of OAH in other districts of the State.
12.	Mizoram	<ul style="list-style-type: none"> • Only one state govt. run old age home with a capacity of 10 inmates located at Lungmul, Aizwal Dist. The state govt. had sanctioned for its enhancement of the capacity from 10 to 30 inmates and funded Rs. 250 lakhs during the current year for reconstruction of the building accordingly and construction work in progress. • There is one faith based (The Salvation Army) NGO run Old age Home with a capacity of 10 inmates at Chhiahtlang, Serchhip Dist. • There are 4 NGO run DCCs for elderly persons within and around Aizwal city.

13.	Odisha	There are 49 nos. of OAHs running by the NGOs with the Govt. of India and 3 nos. of OAHs running by the NGOs with State funding in the State.												
14.	Punjab	<ul style="list-style-type: none"> • There is total number of 47 OAHs established in the State of Punjab, 46 of them are managed by NGOs and 01 is under the control of State Govt. • The State of Punjab has prepared a GIA Scheme to adopt the NGO run OAHs. 												
15.	Rajasthan	<ul style="list-style-type: none"> • In the State of Rajasthan, 47 OAHs are running in 22 districts, at an average of 02 OAHs per district. Expressions of Interest have been invited for remaining 11 districts. • Details of State Department of Social Justice & Empowerment run OAHs/DCCs are given below: <table border="1" data-bbox="602 667 1365 920"> <thead> <tr> <th>Type of OAHs</th> <th>Number</th> </tr> </thead> <tbody> <tr> <td>Govt. OAH</td> <td>06 (operational)</td> </tr> <tr> <td>Govt. OAH</td> <td>01 (under process)</td> </tr> <tr> <td>OAH run by NGO</td> <td>38</td> </tr> <tr> <td>OAH run by NGO</td> <td>03 Under IPSrC</td> </tr> <tr> <td>DCC run by NGO</td> <td>24</td> </tr> </tbody> </table>	Type of OAHs	Number	Govt. OAH	06 (operational)	Govt. OAH	01 (under process)	OAH run by NGO	38	OAH run by NGO	03 Under IPSrC	DCC run by NGO	24
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16.	Sikkim	<ul style="list-style-type: none"> • Two old age homes in the state of Sikkim being run by the NGOs. Sikkim Senior Citizens Foundation (NGO) is being provided Grant in Aid to disseminate the provisions of MWPC Act, 2007 • Further, State Govt. has proposed to construct 4 Old age Homes in all 4 districts of Sikkim. The North Eastern Council Secretariat, Shillong has sanctioned Rs 240 lakhs as 1st installment against the project of Rs. 587 lakhs for construction of OAH at Namchi, South Sikkim. It is to mention that the works has been already started at Boomtar, Namchi South Sikkim and Gayzing, west Sikkim for the construction of OAH. 												
17.	Tamil Nadu	<ul style="list-style-type: none"> • 53 OAHs are being run by NGOs receiving grants under IPSrC Scheme • 17 OAHs are being run by NGOs receiving State Grant (2018-19). 												
18.	Telangana	<ul style="list-style-type: none"> • In the erstwhile Hyderabad district, there are some unregistered OAHs. A special drive to inspect all the unregistered OAHs in all the 31 districts by the respective District Welfare Officers of the Department has been launched in January 2019 and it will be ensured that all the eligible unregistered OAHs will be registered by March 2019. 												

- There are 74 registered OAHs in the State. The District-wise information is as follows:

District	No. of OAHs
Adilabad	02
Kothagudem	03
Hyderabad	03
Jagtial	02
Jangaon	01
Karimnagar	09
Khammam	01
Kamareddy	01
Mahaboobnagar	02
Mancherial	03
Medak	04
Medchal	04
Nagarkurool	04
Nalgonda	02
Nirmal	01
Nizamabad	04
Rangareddy	08
Rajanna-Sircilla	03
Sangareddy	01
Siddipet	02
Warangal (Urban)	11
Yadadri	03
TOTAL	74

19.	Tripura	<ul style="list-style-type: none"> • One 50 seated OAH is run by the State Govt. at Narsingarh, West Tripura. • In addition, to facilitate boarding and lodging to the State govt. pensioners who may have none to look after them and who may have no provisions for own boarding and lodging facility, State Govt. has set up 104 seated pensioners awaas namely Ashray at Kunjaban Agartala since 14.3.2016. • 4 NGOs run OAHs in districts namely West Tripura (2), Sepahijala and North Tripura. • Steps have been taken to establish one OAH each in the uncovered districts (5 out of 8).
20.	Uttar Pradesh	<ul style="list-style-type: none"> • In all the 75 districts, at least One OAHs has been opened under the UPMWPSC Rule 2014 with the minimum capacity of 150 beds in collaboration with designated and reputed NGOs. Total budgetary outlay for this Scheme for the financial year 2018-19 has been kept at Rs. 50.00 crores.
21.	Uttarakhand	<ul style="list-style-type: none"> • Presently OAH run by Govt. Chamoli- 7 Bageshwar-13 • OAH run by NGOs

		Haridwar- 1 Dehradun- 1 Sitarganj in Udham Singh District.
22.	West Bengal	23 OAHs are functional across the state. Among these, the OAHs in South 24 Parganas dist. In State Govt. owned Home where there are two separate units' for male and female inmates. The other 15 OAHs are running under the Centrally sponsored scheme namely "IPSr.C".
23.	Andaman and Nicobar islands	<ul style="list-style-type: none"> • OAH in South Andaman Dist. - 1 • UT administration proposes to establish one old age home in North and Middle Andaman Dist. • UT administration felt that there is no need for establishment of an old age home in third dist.
24.	Chandigarh	<ol style="list-style-type: none"> 1. Senior Citizens' Home for Old and Destitute People, Sector-15, Chandigarh (Free of Cost): In this Home, free boarding and lodging, pocket money @Rs.600/- per month is given to each resident. Provision of Dispensary, Laboratory within the premises and free medical check-up are also provided. 2. Senior Citizens' Home, Sector 43, Chandigarh (on payment basis): Any senior citizen having the capacity to pay can apply for the accommodation along with his proof of being resident of Chandigarh and proof of his/her income. There are 24 rooms with attached washroom and cupboards. Sharing rooms with not more than two residents are also available. The Home has facility of stairs, ramp and elevator in order to have easy movement of the residents. Three time homemade meal a day is provided apart from one time bed tea, evening tea and beverages to the residents. The responsibility for running the mess and chalking out its menu rests with the residents, which is run on cooperative basis. For cooking, the management has provided experienced cooking staff. Medical and recreational facilities are also being provided in this Home. 3. Sri Sathya Sai Old Home, Sector-30, Chandigarh: Sri Sathya Sai Trust is running a Home for Old in Sector 30-B, Chandigarh. In this Home, boarding and lodging facilities are being provided at very nominal rates.
25.	Dadra and Nagar Haveli	<ul style="list-style-type: none"> • Dadra and Nagar Haveli is a small UT without legislature, with a single district and with a population of 3,47,875 as per 2011 census. • At present, no OAH exists in the UT. But UT Admn. Has allotted land for construction of OAH at village Dapada. The construction work is under progress.
26.	NCT of Delhi	Sec 19 (1)- 02 Old Age Homes are running, one at Lampur & other at Bindapur; 10 more Old Age Homes are in construction stage

		Sec 19 (2)- State Govt. has framed scheme for management of Old Age Homes (copy of Rules enclosed)																				
27.	Puducherry	<p>The Dept. of Social Welfare runs 03 OAHs, each in Puducherry, Karaikal and Mahe region. 07 OAHs are run by NGOs have been licensed by the Dept. under the MWPSA Act, 2007 to take care of senior citizens, as furnished below:</p> <table border="1"> <thead> <tr> <th>Region</th> <th>Govt. run OAHs</th> <th>NGO run OAHs</th> <th>No. of beneficiaries on date</th> </tr> </thead> <tbody> <tr> <td>Puducherry</td> <td>01</td> <td>04</td> <td>208</td> </tr> <tr> <td>Karaikal</td> <td>01</td> <td>02</td> <td>70</td> </tr> <tr> <td>Mahe</td> <td>01</td> <td>00</td> <td>06</td> </tr> <tr> <td>Yanam</td> <td>00</td> <td>01</td> <td>41</td> </tr> </tbody> </table> <p>These Homes provide a safe environment for senior citizens. They are provided nutritious food, decent clothing, medical care and recreational facilities including outdoor tour once a year.</p>	Region	Govt. run OAHs	NGO run OAHs	No. of beneficiaries on date	Puducherry	01	04	208	Karaikal	01	02	70	Mahe	01	00	06	Yanam	00	01	41
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